NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.02,2018 AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 112/9/HDB/2018		
NAME OF THE COMPANY	South Power Distribution Company of Telangana Ltd		
NAME OF THE PETITIONER(S)	Sarda Metal & Alloys Ltd		
NAME OF THE RESPONDENT(S)	South Power Distribution Company of Telangana Ltd & Another		
UNDER SECTION	Sec 9 of IBC		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signatur
P. VIKRAM	Advocate pretition	Vikrama colaw Chambers com GG 49901616	Vile
. 400			

Counsel for Respondent(s):

Name of the Counsel	(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard Mr.P.Vikram, Learned counsel for the Petitioner;
Permitted to take personal notice to the Respondent.

Post the case on 07.03.2018.

Member (T)

Member (J)